

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF WOOLWAYS (INDIA) LIMITED

1.	Name of corporate debtor	Woolways (India) Limited
2.	Date of incorporation of corporate debtor	19.12.1994
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Delhi
4.	Corporate Identity Number / Limited Liability Identity Number of corporate debtor	CIN: L74899DL1994PLC063585
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: A-2, Basement Front Side, East of Kailash, New Delhi 110 065
6.	Date of closure of Insolvency Resolution Process	23.09.2019
7.	Liquidation commencement date of corporate debtor	23.09.2019
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Sajeve Bhushan Deora Registration Number: IBBI/IPA-001/IP-P00317/2017-18/10581
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 606, New Delhi House, 27, Barakhamba Road, New Delhi-110001 Registered e-mail address: sajeve.deora@deora.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 606, New Delhi House, 27, Barakhamba Road, New Delhi-110001 e-mail for inviting claims: in.woolways.sbd@gmail.com
11.	Last Date for submission of Claims	22.10.2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi has ordered the commencement of liquidation of the Woolways (India) Limited on 23.09.2018.

The stakeholders of Woolways (India) Limited are hereby called upon to submit their claims with proof on or before 22.10.2019, to the Liquidator at the address mentioned against item No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the claim, with proof thereof, in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: Sajeve Bhushan Deora

Date and Place: 27.09.2019 New Delhi

